

HIGH COURT OF CHHATTISGARH: BILASPUR

ENDORSEMENT

Endt. No. 316 /Confdl./2024
II-2-17/2001 (Pt IV)

Bilaspur, dated the 01/04/2024

Copy of Order No. F. 1-19/8-Trans./2022 dated 28.03.2024 issued by the Deputy Secretary, Government of Chhattisgarh, Transport Department, Raipur forwarded to:-

Copy forwarded to: -

1. Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
8. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
15. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
16. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
17. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.

Contd... 2/-

18. All Registrars, High Court of Chhattisgarh, Bilaspur for information.
19. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
20. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
21. Smt. Suman Ekka, Judge, Family Court, Baloda-Bazar *for information and compliance. She is directed to take over charge at her new place of posting **on or before 03.04.2024** and send her handing and taking over charge reports. She is further directed that if she is in occupation of Government accommodation, she should vacate the same **on or before 15.04.2024** under intimation to this Registry.*
22. District & Sessions Judge, Balod/ Balrampur at Ramanujganj/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari/ Durg /Jashpur at Jashpurnagar/ Janjgir-Champa/ Korba/ Koriya (Baikunthpur)/ Kondagaon/ Kabirdham at Kawardha/ Mahasamund/ Mungeli/ Raigarh/Raipur/ Rajnandgaon/ Surajpur/ Surguja at Ambikapur /Uttar Bastar (Kanker) for information.
23. All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
24. Additional Registrar (Judicial/D.E./Admn./Copying/Confidential/Civil & Supreme Court Section/Works/Criminal), High Court of Chhattisgarh, Bilaspur for information.
25. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
26. Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
27. Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
28. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
29. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
30. Deputy Registrar (S.C.M.S. Cell & S.W./D.E./Protocol/O/o R.G./Works/T.A. & Medical/Supreme Court Section/Establishment/Lawazima), High Court of Chhattisgarh, Bilaspur for information.
31. Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
32. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
33. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
34. Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

12/11/24
(SUDHIR KUMAR)
REGISTRAR GENERAL

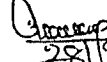
छत्तीसगढ़ शासन
परिवहन विभाग
मंत्रालय
महानदी भवन, नवा रायपुर अटल नगर-492002

// आदेश //

नवा रायपुर, अटल नगर, दिनांक 28/03/2024

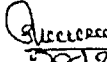
कमांक एफ 1-19/आठ-परि/2022 :::: राज्य शासन एतद् द्वारा श्रीमती सुमन एक्का, न्यायाधीश परिवार न्यायालय, बलौदाबाजार की सेवायें, मान.उच्च न्यायालय, छ.ग. विलासपुर के ज्ञापन कमांक 276/II-15/2/2005/(Pt.IV)II-2-17/2001(Pt.IV)/II-2-2/2007/11-6-2/2015/1-8-6/2001/2001(Pt.IV) /Confdl./2024 बिलासपुर, दिनांक 12.03.2024 के अनुपालन में विधि एवं विधायी कार्य विभाग के आदेश कमांक F.No.2782/911/XXI-B/C.G./24 दिनांक 15.03.2024 द्वारा राज्य परिवहन अपीलीय अधिकरण, रायपुर के पीठासीन अधिकारी के पद पर कार्यभार ग्रहण करने के दिनांक से प्रतिनियुक्ति पर सौंपे जाने के फलस्वरूप आगामी आदेश पर्यन्त अस्थायी रूप से पदस्थ करता है।

राज्यपाल के नाम से तथा आदेशानुसार


28/3/2024
(अर.पी.पाण्डेय)
उप सचिव
छत्तीसगढ़ शासन
परिवहन विभाग

पृष्ठां. क0 एफ 1-19/आठ-परि./2022, नवा रायपुर, अटल नगर दिनांक 28/03/2024
प्रतिलिपि:-

01. कार्यालय महालेखाकार, छत्तीसगढ़, जीरो पॉइन्ट, बलौदाबाजार रोड, रायपुर,
02. विशेष कर्तव्यस्थ अधिकारी मान.मुख्यमंत्री जी, छत्तीसगढ़ शासन, परिवहन विभाग, रायपुर,
03. प्रमुख सचिव, छत्तीसगढ़ शासन, विधि एवं विधायी कार्य विभाग, मंत्रालय, नवा रायपुर की ओर उनके आदेश दिनांक 15.03.2024 के संदर्भ में सूचनार्थ,
04. विशेष कर्तव्यस्थ अधिकारी मुख्य सचिव कार्यालय, मंत्रालय, नवा रायपुर,
05. सचिव, छत्तीसगढ़ शासन, वित्त विभाग, मंत्रालय, नवा रायपुर,
06. सचिव, छत्तीसगढ़ शासन, सामान्य प्रशासन विभाग, मंत्रालय, नवा रायपुर,
07. रजिस्ट्रार जनरल, मान. उच्च न्यायालय, बिलासपुर,
08. सचिव सह आयुक्त, परिवहन विभाग, मंत्रालय, नवा रायपुर,
09. अपर परिवहन आयुक्त, कार्यालय परिवहन आयुक्त, इंद्रावती भवन, नवा रायपुर,
10. जिला कोषालय अधिकारी, रायपुर छ.ग.,
11. श्रीमती सुमन एक्का, पीठासीन अधिकारी, राज्य परिवहन अपीलीय अधिकरण, रायपुर छ.ग.,
12. कार्यालय, राज्य परिवहन अपीलीय अधिकरण, शास्त्री चौक, रायपुर छ.ग.,
13. न्यायाधीश परिवार न्यायालय, बलौदाबाजार,
14. आदेश फोल्डर।
की ओर सूचनार्थ/आवश्यक कार्यवाही हेतु प्रेषित।


28/3/2024
उप सचिव
छत्तीसगढ़ शासन, परिवहन विभाग